

the State on behalf of the State Government. Similarly, in Madhya Pradesh co-operatives have been given sole monopoly for the procurement of Jowar for purposes of export to other States on behalf of the State Government.

Labour Cooperatives in Tribal Areas

3011. **Shri H. C. Soy:** Will the Minister of Social Security be pleased to state:

(a) the number of Labour Co-operatives and Forest Co-operatives functioning in tribal areas in Bihar, Orissa Madhya Pradesh, Maharashtra and Rajasthan;

(b) the number of these co-operatives which are actually being successfully and predominantly manned by Adivasis; and

(c) whether there are any major lacuna in the effective functioning of these co-operatives and the steps taken to remedy them?

The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar): (a) to (c). The required information has been called for from the State Governments and will be laid on the Table of the House, when received.

Higher Technical Education for S.T. Students

3012. **Shri H. C. Soy:** Will the Minister of Social Security be pleased to state:

(a) whether any study has been carried out to find out the reasons for the extremely small number of students belonging to Scheduled Tribes going in for higher technical and medical studies;

(b) whether it is a fact that one of the major difficulties for such students is their inability to meet their tuition and boarding and allied expenses and the extreme inadequacy of the Government stipends and its irregular payments; and

(c) if so, the steps to be taken in the matter?

The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar): (a) to (c). No special study has been carried out, but there is no doubt that the number of those who go in for higher technical and medical studies is small. The matter is under examination and in arriving at decisions, the points mentioned by the Hon. Member will be borne in mind.

Delhi-Gauhati Air Service

3013. **Shri Vishwa Nath Pandey:** Will the Minister of Civil Aviation be pleased to state:

(a) whether Government propose to operate a direct air service between Delhi and Gauhati; and

(b) if so, when?

The Minister of Civil Aviation (Shri Kanungo): (a) and (b). The Indian Airlines Corporation are examining the feasibility of operating such a service after they have acquired two more Caravelle, the purchase of which has been approved by Government.

Study of Nomadic Tribes

3014. **Shri H. C. Soy:** Will the Minister of Social Security be pleased to state:

(a) whether it is a fact that Government had carried out a study of nomadic tribes like Birhors in Bihar and other States; and

(b) if so, the result thereof and the broad feature of the schemes for their rehabilitation in the Fourth Five Year Plan?

The Deputy Minister in the Department of Social Security (Shrimati Chandrasekhar): The required information is given below:—

(a) Yes. A sub-committee of the Central Advisory Board for Tribal Welfare had been set up in the year 1958, which toured throughout the